

CENTRAL ELECTRICITY REGULATORY COMMISSION
7th Floor, Core-3, Scope Complex, Lodi Road, New Delhi 110 003
(Tele No.24361051 FAX No.24360010)

New Delhi the 2nd February, 2006

PUBLIC NOTICE

Subject: Draft Standard Bid Documents for long-term procurement of
Power under Competitive Bidding Guidelines

1. The Ministry of Power has circulated following Draft Standard Bid Documents under Competitive Bidding Guidelines requesting all stakeholders to send their comments to the CERC and also requesting CERC to send their comments after consulting all stakeholders:

- (i) Draft Standard Bid Document for the Tariff based Bidding Process for Procurement of Power on Long Term Basis by Setting up of Power Stations at where Location or Fuel is not specified (Case-1)
- (ii) Draft Standard Bid Document for the Tariff based Bidding Process for Procurement of Power on Long Term Basis by Setting up of Power Stations at Specified Location and/or Fuel (Case-2)

The web-links for these draft standard bid documents are displayed at the home page of CERC web-site. A link to the draft comments of CERC on these bid documents is also displayed on the home page of CERC web-site. These can be downloaded.

2. Notice is hereby given to all concerned stakeholders, i.e. Generating Companies, IPPs, State Utilities/Discoms, State beneficiaries, Trading licensees and State Electricity Regulatory commissions/experts that their valued suggestions/comments on these two draft standard bid documents and on the draft comments of CERC on these bid documents may be sent to the undersigned latest by 24.02.2006.

(A.K. Sachan)
Secretary